

**RESUME OF WORK
DONE BY LOK SABHA**

**FOURTEENTH LOK SABHA
NINTH SESSION, 2006**

**LOK SABHA SECRETARIAT
NEW DELHI
February, 2007/Magha, 1928 (Saka)**

RESUMÉ OF WORK
DONE BY LOK SABHA

FOURTEENTH LOK SABHA—
NINTH SESSION
(22 November, 2006 to 19 December, 2006)



LOK SABHA SECRETARIAT
NEW DELHI
February, 2007/Magha, 1928 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Fourteenth Lok Sabha during the Ninth Session *i.e.* from the 22 November, 2006 to 19 December, 2006.

NEW DELHI;
February, 2007

Magha, 1928 (Saka)

P.D.T. ACHARY,
Secretary-General.

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No. 17

1. DURATION OF SESSION

(1) Date of Commencement	:	*22 November, 2006
(2) Date of Adjournment <i>Sine die</i>	:	**19 December, 2006
(3) Date of Prorogation	:	21 December, 2006
(4) Total Number of days of Session	:	28
(5) Number of Actual days of Sittings	:	20
(6) Number of hours of Sitting	:	117 hours 13 minutes

* The first sitting commenced with the playing of National Anthem.

** The sitting ended with the playing of National Song.

2. ADJOURNMENT MOTION ADMITTED, DISCUSSED AND NEGATIVED

Name of Member who had tabled notices	Subject matter of the notice	Date on which Admitted	Date on which Discussed	Time taken H. M.	Remarks
Shri L.K. Advani	Failure of the Government to maintain internal security and in particular to deal with alarming growth of terrorist menace in the country.	29.11.2006	29.11.2006	5 27	The motion was discussed and negatived.

3. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					HM			
1.	The Essential Commodities (Amendment) Bill, 2006, as passed by Rajya Sabha	—	23.8.2006 (Earlier session)	24.11.2006 28.11.2006 (consideration and passing)	3 10	—	—	Passed
2.	The Jallianwala Bagh National Memorial (Amendment) Bill, 2006	23.11.2006	—	30.11.2006 (consideration and passing)	1 08	—	—	Passed
3.	The Constitution (Scheduled Tribes) Order Amendment Bill, 2006, as passed by Rajya Sabha	—	28.11.2006	4.12.2006 (consideration and passing)	0 11	—	—	Passed
4.	The Uttaranchal (Alteration of Name) Bill, 2006	4.12.2006	—	5.12.2006 (consideration and passing)	1 18	—	—	Passed

1	2	3	4	5	6	7	8	9
5.	The Appropriation (Railways) No.5 Bill, 2006	5.12.2006	—	5.12.2006 (consideration and passing)	0 02	—	—	Passed
6.	The Appropriation (Railways) No.6 Bill, 2006	5.12.2006	—	5.12.2006 (consideration and passing)	0 02	—	—	Passed
7.	The National Waterway (Taticher-Dhamra Stretch of Rivers, Geonkhali-Charbatia Stretch of East Coast Canal, Charbatia-Dhamra Stretch of Matai River and Mahanadi Delta Rivers) Bill, 2006	8.12.2006	—	—	0 01	—	—	Pending
8.	The National Waterway (Kakinada Pondicherry Stretch of Canals and The Kaluvelly Tank, Bhadrachalam-Rajahmundry Stretch of River Godavari and Wazirabad-Vijayawada Stretch of River Krishna) Bill, 2006	8.12.2006	—	—	0 01	—	—	Pending

9.	The Indian Rifles (Repeal) Bill, 2006 as passed by Rajya Sabha	—	1.12.2006	8.12.2006 (consideration and passing)	0 04	—	—	Passed
10.	*The Indian Telegraph (Amendment) Bill, 2006	19.5.2006	—	8.12.2006 (consideration and passing)	1 44	3	3	Passed, as amended
11.	**The English and Foreign Languages University Bill, 2006, as passed by Rajya Sabha	—	7.12.2006	12.12.2006 (consideration and passing)	2 03	—	—	Passed
12.	The Appropriation (No.5) Bill, 2006	12.12.2006	—	12.12.2006 (consideration and passing)	0 03	—	—	Passed
13.	The Appropriation (No.6) Bill, 2006	12.12.2006	—	12.12.2006 (consideration and passing)	0 03	—	—	Passed
14.	The Dalmia Dabri Cement Limited (Acquisition and Transfer of Undertakings) Amendment Bill, 2006	28.7.2006 (Earlier Session)	—	13.12.2006 (consideration and passing)	1 21	—	—	Passed
15.	The Commissions for Protection of Child Rights (Amendment) Bill, 2006	8.12.2006	—	13.12.2006 (consideration and passing)	2 13	—	—	Passed

*Discussed together with the Statutory Resolution seeking disapproval of the Indian Telegraph (Amendment) Ordinance, 2006 (No. 3 of 2006) promulgated on 30.10.2006.

**The Bill was introduced as the Central Institute of English and Foreign Languages University Bill, 2006. The short title of the Bill was amended by Rajya Sabha through an amendment to clause 1.

1	2	3	4	5	6	7	8	9
16.	The Central Educational Institutions (Reservation in Admission) Bill, 2006	25.8.2006 (Earlier Session)	—	14.12.2006 (consideration and passing)	5 06	3	2	Passed, as amended
17.	The Securities Contracts (Regulation) Amendment Bill, 2005	16.12.2005 (Earlier Session)	7	15.12.2006 (Motion for withdrawal of the Bill)	0 01	—	—	Bill withdrawn by leave of the House
18.	The Information Technology (Amendment) Bill, 2006	15.12.2006	—	—	0 01	—	—	Pending
19.	The Securities Contracts (Regulation) Amendment Bill, 2006	15.12.2006	—	—	0 01	—	—	Pending
20.	#The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Bill, 2006 as reported by Joint Committee	13.12.2005 (Earlier Session)	—	15.12.2006 (consideration and passing)	5 12	49	39	Passed, as amended
21.	The State Bank of India (Amendment) Bill, 2006	18.12.2006	—	—	0 01	—	—	Pending
22.	The Central Road Fund (Amendment) Bill, 2006	18.12.2006	—	—	0 01	—	—	Pending

23. *The Administrative Tribunals (Amendment) Bill, 2006, as passed by Rajya Sabha	—	15.12.2006	18.12.2006 (consideration and passing)	0 16	—	—	Passed
24. The Sikkim University Bill, 2006, as passed by Rajya Sabha	—	14.12.2006	18.12.2006 (consideration and passing)	\$	—	—	Passed
25. The Tripura University Bill, 2006, as passed by Rajya Sabha	—	14.12.2006	18.12.2006 (consideration and passing)	3 15\$	—	—	Passed
26. The Rajiv Gandhi University Bill, 2006, as passed by Rajya Sabha	—	14.12.2006	18.12.2006 (consideration and passing)	\$	13	—	Passed
27. The Judges (Inquiry) Bill, 2006	19.12.2006	—	—	0 01	—	—	Pending
28. The Cable Television Networks (Regulation) Amendment Bill, 2006	19.12.2006	—	—	0 02	—	—	Pending
29. £The Prohibition of Child Marriage Bill, 2006, as passed by Rajya Sabha	—	15.12.2006	19.12.2006 (consideration and passing)	2 30	—	—	Passed

The Bill was introduced as the Scheduled Tribes (Recognition of Forest Rights) Bill, 2005. The short of the Bill was changed by the Joint Committee through as amendment to clause 1.

* The Bill was introduced as the Administrative Tribunals (Second Amendment) Bill, 2006. The short title of the Bill was amended by Rajya Sabha through an amendment to clause 1.

\$ Discussed together.

£ The Bill was introduced as the Prevention of Child Marriage Bill, 2004. The short title of the Bill was amended by Rajya Sabha through an amendment to clause 1.

SUMMARY

1. Bills pending at the end of last Session	25
2. Bills introduced	15
3. Bills opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and laid on the Table	8
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	20
8. Bills negatived	Nil
9. Bills withdrawn	1
10. Bills—part discussed	Nil
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committees by Chairman/Speaker	8
18. Bills reported by Standing Committees	18
19. Bills pending at the end of Ninth Session of Fourteenth Lok Sabha	27

**(ii) Bills referred to the Standing Committees and presentation/
laying of reports thereof**

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of presentation/laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Warehousing (Development and Regulation) Bill, 2005	7.12.2005 (LS)	Speaker	Food, Consumer Affairs and Public Distribution (29.12.2005)	23.11.2006	Pending in Lok Sabha
2.	The National Institutes of Technology Bill, 2006	22.5.2006 (RS)	Chairman	Human Resource Development (26.5.2006)	23.11.2006	Pending in Rajya Sabha
3.	The Sikkim University Bill, 2006	31.7.2006 (RS)	Chairman	Human Resource Development (4.8.2006)	23.11.2006	Passed
4.	The Tripura University Bill, 2006	31.7.2006 (RS)	Chairman	Human Resource Development (4.8.2006)	23.11.2006	Passed

1	2	3	4	5	6	7
5.	The Rajiv Gandhi University Bill, 2006	31.7.2006 (RS)	Chairman	Human Resource Development (4.8.2006)	23.11.2006	Passed
6.	The Immoral Traffic (Prevention) Amendment Bill, 2006	22.5.2006 (LS)	Chairman	Human Resource Development (5.6.2006)	23.11.2006	Pending in Lok Sabha
7.	The Dalmia Dadri Cement Limited (Acquisition and Transfer Undertakings) Amendment Bill, 2006	28.7.2006 (LS)	Chairman	Industry (5.9.2006)	24.11.2006	Passed
8.	The Apprentices (Amendment) Bill, 2006	19.5.2006 (RS)	Speaker	Labour (31.5.2006)	24.11.2006	Pending in Rajya Sabha
9.	The National Jute Board Bill, 2006	22.5.2006 (LS)	Speaker	Labour (25.5.2006)	24.11.2006	Pending in Lok Sabha
10.	The Seeds Bill, 2004	9.12.2004 (RS)	Speaker	Agriculture (17.12.2004)	28.11.2006	Pending in Rajya Sabha
11.	The Central Educational Institutions (Reservation in Admission) Bill, 2006	25.8.2006 (LS)	Chairman	Human Resource Development (5.9.2006)	1.12.2006	Passed

12. The Administrative Tribunals (Amendment) Bills, 2006	18.3.2006 (RS)	Chairman	Personnel, Public Grievances, Law and Justice (28.3.2006)	5.12.2006	Pending in Rajya Sabha
13. The Competition (Amendment) Bill, 2006	9.3.2006 (LS)	Speaker	Finance (17.4.2006)	12.12.2006	Pending in Lok Sabha
14. The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005	5.12.2005 (RS)	Chairman	Home Affairs (7.12.2005)	13.12.2006	Pending in Rajya Sabha
15. The State Bank of India (Subsidiary Banks Laws) Amendment Bill, 2006	22.5.2006 (LS)	Speaker	Finance (25.5.2006)	14.12.2006	Pending in Lok Sabha
16. The Constitution (Scheduled Castes) Order (Amendment) Bill, 2006	31.7.2006 (LS)	Speaker	Social Justice and Empowerment (28.8.2006)	18.12.2006	Pending in Lok Sabha
17. The Forward Contracts (Regulation) Amendment Bill, 2006	21.3.2006 (LS)	Speaker	Food, Consumer Affairs and Public Distribution (25.5.2006)	19.12.2006	Pending in Lok Sabha

1	2	3	4	5	6	7
18.	The Indian Medical Council (Amendment) Bill, 2005	23.8.2005 (RS)	Chairman	Health and Family Welfare (25.8.2005)	19.12.2006	Pending in Rajya Sabha
19.	The National Waterway (Tacher-Dhamra Stretch of Rivers, Geonkhali-Charbatia Stretch of East Coast Canal, Charbatia-Dhamra Stretch of Matai River and Mahanadi Delta Rivers) Bill, 2006	8.12.2006 (LS)	Chairman	Transport, Tourism and Culture (14.12.2006)	—	Pending with the Committee
20.	The National Waterway (Kakinada Pondicherry Stretch of Canals and the Kaluvelly Tank, Bhadrachalam-Rajahmundry Stretch of River Godavari and Wazirabad-Vijayawada Stretch of River Krishna) Bill, 2006	8.12.2006 (LS)	Chairman	Transport, Tourism and Culture (14.12.2006)	—	Pending with the Committee
21.	The Information Technology (Amendment) Bill, 2006	15.12.2006 (LS)	Speaker	Information Technology (19.12.2006)	—	Pending with the Committee

22. The State Bank of India (Amendment) Bill, 2006	18.12.2006 (LS)	Speaker	Finance (19.12.2006)	—	Pending with the Committee
23. The Limited Liability Partnership Bill, 2006.	15.12.2006 (RS)	Speaker	Finance (28.12.2006)	—	Pending with the Committee
24. The Foreign Contribution (Regulation) Bill, 2006	18.12.2006 (RS)	Chairman	Home Affairs (22.12.2006)	—	Pending with the Committee
25. The Central Road Fund (Amendment) Bill, 2006	18.12.2006 (LS)	Chairman	Transport, Tourism and Culture (28.12.2006)	—	Pending with the Committee
26. The Judges (Inquiry) Bill, 2006	19.12.2006 (LS)	Chairman	Personnel, Public Grievances, Law and Justice (28.12.2006)	—	Pending with the Committee

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken		No. of amendments tabled	No. of amendments carried	Progress/Remarks
					H	M			
1	2	3	4	5	6	7	8	9	
1.	The Constitution (Amendment) Bill, 2006 (<i>Amendment of the Ninth Schedule</i>) by Shri C.K. Chandrappan, M.P.	24.11.2006	—	—	—	—	—	—	Pending
2.	The Disaster Management (Amendment) Bill, 2006 (<i>Amendment of Section 2</i>) by Shri C.K. Chandrappan, M.P.	24.11.2006	—	—	—	—	—	—	Pending
3.	The Rainwater (Compulsory Harvesting) Bill 2006 by Shrimati Krishna Tirath, M.P.	24.11.2006	—	—	—	—	—	—	Pending
4.	The Electoral Reforms Commission Bill, 2006 by Shri C.K. Chandrappan, M.P.	24.11.2006	—	—	—	—	—	—	Pending
5.	The Custodial Crimes (Prevention, Protection and Compensation) Bill, 2006 by Shri Mohan Singh, M.P.	24.11.2006	—	—	—	—	—	—	Pending

6.	The Criminal Law Amendment (Amending) Bill, 2006 (<i>Omission of Section 7, etc.</i>) by Shri Mohan Singh, M.P.	24.11.2006	—	—	—	—	—	Pending
7.	The Fruit and Vegetable Board Bill, 2006 by Shri Mohan Singh, M.P.	24.11.2006	—	—	—	—	—	Pending
8.	The Code of Criminal Procedure (Amendment) Bill, 2006 (<i>Amendment of Section 125</i>) by Shri Bachi Singh Rawat, M.P.	24.11.2006	—	—	0 - 06 minutes taken on introduction of Bills from Sl. Nos. 1 to 8	—	—	Pending
9.	The abolition of Capital Punishment Bill, 2004 by Shri C.K. Chandrappan, M.P.	9.7.2004	—	14.8.2006 (Eighth Session) 24.11.2006	2 - 22 (excluding 3 minutes taken during Eighth Session)	—	—	Withdrawn by leave of the House
10.	The Agricultural Workers Welfare Bill, 2005 by Shri Hannan Mollah, M.P.	29.7.2005	—	24.11.2006 8.12.2006	2—10	—	—	Discussion on motion for consideration not concluded pending
11.	The Constitution (Amendment) Bill, 2006 (<i>Amendment of article 85</i>) by Shri Gurudas Dasgupta, M.P.	8.12.2006	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
12.	The Constitution (Amendment) Bill, 2006 (Amendment of article 124, etc.) by Shri C.K. Chandrappan, M.P.	8.12.2006	—	—	—	—	—	Pending
13.	The Cinema Artists Welfare Bill, 2006 by Shrimati Jayaprada, M.P.	8.12.2006	—	—	—	—	—	Pending
14.	The National Commission for Small and Marginal Traders Bill, 2006 by Shrimati Jayaprada, M.P.	8.12.2006	—	—	—	—	—	Pending
15.	The Beedi Workers Welfare Bill, 2006 by Shrimati Jayaprada, M.P.	8.12.2006	—	—	—	—	—	Pending
16.	The Constitution (Amendment) Bill, 2006 (Amendment of article 312) by Shri L. Rajagopal, M.P.	8.12.2006	—	—	—	—	—	Pending
17.	The Constitution (Amendment) Bill, 2006 (Amendment of article 370) by Shri Bachi Singh Rawat, M.P.	8.12.2006	—	—	—	—	—	Pending

18.	The Constitution (Amendment) Bill, 2006 (Amendment of article 102 and 191) by Shri Bachi Singh Rawat, M.P.	8.12.2006	—	—	—	—	—	—	Pending
19.	The Constitution (Amendment) Bill, 2006 (Amendment of article 51A) by Shri Bachi Singh Rawat, M.P.	8.12.2006	—	—	—	—	—	—	Pending
20.	The Indian Medical Council (Amendment) Bill, 2006 (Amendment of Section 3, etc.) by Dr. R. Senthil, M.P.	8.12.2006	—	—	—	—	—	—	Pending
21.	The Constitution (Amendment) Bill, 2006 (Amendment of article 15) by Dr. R. Senthil, M.P.	8.12.2006	—	—	—	—	—	—	Pending
22.	The Women Welfare Bill, 2006 by Shrimati Archana Nayak, M.P.	8.12.2006	—	—	—	—	—	—	Pending
23.	The Farmers (Old Age Pension) Bill, 2006 by Shrimati Archana Nayak, M.P.	8.12.2006	—	—	—	—	—	—	Pending
24.	The Ban on Bogus Advertisements Bill, 2006 by Shrimati Archana Nayak, M.P.	8.12.2006	—	—	—	—	0—8 minutes on introduction of Bills from Sl. Nos. 11 to 24	—	Pending

SUMMARY
(Private Members' Bills)

1. Bills pending at the end of the last session	190
2. Bills introduced	22
3. Bills withdrawn	1
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	NIL
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 3219 of Bulletin-Part II, dated 24-1-2007	210

4. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken	
				H.	M.
1	2	3	4	5	6
*1.	Situation arising out of a large number of cases pending in various courts of the country for a long time and steps taken by the Government in this regard.	Shri G. Karunakara Reddy	Shri H.R. Bhardwaj 28.11.2006	00	32
*2.	Situation arising out of handing over of some hydel projects in Arunachal Pradesh to private parties for which investment has already been made by the National Hydel Power Corporation and steps taken by the Government in regard thereto.	Shri Basudeb Acharia	Shri Sushil Kumar Shinde 28.11.2006	00	53
3.	Situation arising out of non-revision of royalty on Coal and other minerals and steps taken by the Government in this regard.	Shri Braja Kishore Tripathy	Dr. Dasari Narayana Rao 05.12.2006	00	21
*@4.	Need for harmonious functioning of three organs of the State i.e. Legislature, Judiciary and Executive.	Shri Gurudas Dasgupta	Shri H.R. Bhardwaj 07.12.2006	00	24
*5.	Situation arising out of recent floods due to cyclone and torrential rains in the districts of Krishna, Guntur and Prakasam of Andhra Pradesh resulting in loss of lives	Shri Badiga Ramakrishna	Shri Shivraj V. Patil 08.12.2006	00	12

* The Chair allowed some members, whose names were not in the List of Business, to seek clarifications.

@ The Calling Attention was later converted into discussion under rule 193.

1	2	3	4	5	6
	and property and steps taken by the Government in this regard.				
*6.	Situation arising out of the atrocities being perpetrated against Kashmiri Pandits in Jammu and Kashmir for the past many years and steps taken by the Government in this regard.	Prof. Vijay Kumar Malhotra	Shri Shivraj V. Patil 14.12.2006	00	35
*7.	Situation arising out of Global Warming affecting India's climatic condition as reported in UN Development Programmes' Human Development Report, and steps taken by the Government in this regard.	Shri Jyotiraditya M. Scindia	Shri A. Raja 14.12.2006	00	37
*8.	Problems being faced by Beedi workers in the country, particularly in Andhra Pradesh and Kerala and steps taken by the Government in this regard.	Shri K. Yerrannaidu	Dr. Anbumani Ramadoss 15.12.2006	00	25
9.	Situation arising out of the accident at Bhatdih Colliery of BCCL in Western Jharia resulting in loss of lives of about 50 workers and steps taken by the Government in this regard.	Shri Bhubneshwar Prasad Mehta	Dr. Dasari Narayana Rao 15.12.2006	00	22
*10.	Need to include Bhojpuri language in the Eighth Schedule to the Constitution.	Shri Prabhunath Singh	Shri Shivraj V. Patil 18.12.2006	00	20
*11.	Situation arising out of the increasing incidents of female foeticide leading to continuous decline in the number of female child and steps taken by the Government in this regard.	Shri Gurudas Dasgupta	Dr. Anbumani Ramadoss 18.12.2006	00	35

12.	Situation arising out of the non-implementation of wage settlement signed between the employees association and management of Industrial Development Bank of India Ltd. (IDBI) and steps taken by the Government in this regard.	Shri Basudeb Acharia	Shri P. Chidambaram 19.12.2006	00	27
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* The Chair allowed some members, whose names were not in the List of Business, to seek clarifications.

5. COMMITTEES
(i) Financial Committees

Sl. No	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
				H	M			Original	Action Taken	
1	2	3	4	5	6	7	8	9	10	
1.	Committee on Estimates	1.05.2006	01	00	45	33.3%	Nil	01	Nil	—
2.	Committee on Public Undertakings	1.5.2006	3	01	45	47%	Nil	4	Nil	The Committee had considered and adopted the Reports on NHAI and CIL on 6.12.2006 and Special Contingency policies on Mobile handsets by Insurance Companies and GAIL on 12.12.2006.

<p>The Committee had considered the future programme of the Committee on 18.12.2006.</p>	—	3	3	Nil	59%	30	00	1	<p>3. Committee on 28.4.2006 Public Accounts</p>
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(ii) Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration H M	Average percentage of attendance	Study Tours/ Local visits undertaken	Reports Presented Original	9	10	Remarks
1	2	3	4	5	6	7	8	9	10	
1.	Committee on Agriculture	5.8.2006	1	02 30	42%	Nil	Nil	Nil	—	
2.	Committee on Chemicals and Fertilizers	24.8.2006 retrospectively w.e.f. 5.8.2006	2	02 15	33.92%	Nil	Nil	1	—	
3.	Committee on Coal and Steel	5.8.2006	2	02 15	51.2%	Nil	Nil	3	—	
4.	Committee on Defence	5.8.2006	6	09 45	39%	—	—	—	—	
5.	Committee on Energy	5.8.2006	2	01 30	37.09%	Nil	Nil	2		Two reports were presented on the Action Taken on the recommendations contained in the 12th and 13th Reports of the Committee on

6. Committee on External Affairs	5.8.2006	3	05	45	38.57%	Nil	Nil	2	DFG (2006-07) of the Ministries of Power and New and Renewable Energy Sources, respectively. 12th and 13th Action Taken Reports of the Committee on Recommendations/ Observations contained in 10th and 11th Reports on Demands for Grants of the Ministry of Overseas Indian Affairs and the Ministry of External Affairs respectively. Out of 4 original reports,
7. Committee on Finance	5.8.2006	3	02	55	41.93%	Nil	4	6	

1	2	3	4	5	6	7	8	9	10	
									2 reports are on Bill.	
8.	Committee on Food Consumer Affairs and Public Distribution	5.8.2006*	1	00	30	42.3%	—	2	2	*The Constitution of the Committee was notified vide Bulletin-Part II Para No. 2808 dt. 24.8.2006. Eight Final Action Statement were also laid in Lok Sabha/Rajya Sabha on 13 December, 2006.
9.	Committee on Information Technology	5.8.2006	2	02	55	34.4%	Nil	5	—	
10.	Committee on Labour	5.8.2006	3	04	40	53.08%	Nil	2*	—	
11.	Committee on Petroleum & Natural Gas	5.8.2006	1	02	00	48.4%	Nil	1	Nil	

12. Committee on Rural Development	5.8.2006	1	01	35	45.16%	Nil	Nil	Nil	The sitting was held on 27 November, 2006 for briefing by the officials of the Ministry of Rural Development Department of Rural Development) on the Subject "Implementation of the National Rural Employment Guarantee Act, 2005".
13. Committee on Railways	5.8.2006	02	02	00	42%	—	01	03	A statement on action taken by the Government on the recommendations contained in the 19th Report was also laid.

* (i) Sixteenth report on "The Apprentices (Amendments) Bill, 2006" on 24.11.2006.

(ii) Seventeenth Report on "The National Jute Board Bill, 2006" on 24.11.2006.

** (i) Eighteenth Action Taken report on Demands for Grants for the year 2006-07 of M/o. Labour and Employment on 12.12.2006.

(ii) Nineteenth Action Taken report on Demands for Grants for the year 2006-07 of M/o. Textiles on 13.12.2006.

1	2	3	4	5	6	7	8	9	10	
14.	Committee on Social Justice & Empowerment	5.8.2006	3	04	00	43.85%	Nil	1	3	—
15.	Committee on Urban Development	5.8.2006	2	03	15	34.48%	Nil	1	—	—
16.	Committee on Water Resources	24.8.2006	01	00	45	52%	Nil	Nil	1	Two statements showing further Action Taken on 2nd and 4th Reports were also laid on the Table of the Houses of Parliament.

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of Sitings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
				H	M			Original	Action Taken	
1	2	3	4	5	6	7	8	9	10	
1.	Committee on Absence of Members from the sittings of the House	7.8.2006	1	00	30	53.3%	Nil	1	Nil	—
2.	House Committee	14.7.2006	Nil	00	00	Nil	Nil	Nil	Nil	—
3.	MPLADS Committee	7.08.2006	—	—	—	—	—	1	—	—
4.	Committee on Privileges	First constituted on 7.8.2004. Reconstituted on 13.7.2005 and 28.8.2006	1	00	30	60%	—	—	—	—
5.	Committee on Ethics	28.4.2005 reconstituted on 23.09.2006	—	—	—	—	—	—	—	—
6.	Committee on Private Members' Bills and Resolutions	25.8.2006	2	01	30	56%	Nil	2	Nil	—

1	2	3	4	5	6	7	8	9	10	
7.	Committee on Subordinate Legislation	7.8.2006	1	00	45	40%	Nil	1	1	—
8.	Committee on Papers Laid on the Table	7.8.2006	1	00	40	65%	Nil	—	—	—
9.	Joint Committee on Offices of Profit	26.8.2004	—	—	—	—	—	—	—	—
10.	Joint Committee to examine constitutional and legal position relating to Offices of Profit.	30.8.2006	1	01	55	53%	Nil	Nil	Nil	—
11.	Rules Committee	25.8.2006	—	—	—	—	—	—	—	—
12.	General Purposes Committee	21.9.2004	—	—	—	—	—	—	—	—
13.	Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	19.8.2004	1	00	30	80%	—	—	—	—
14.	Joint Committee on Food Management in Parliament House Complex	14.2.2005	1	00	30	47%	—	—	—	The term of the Committee was extended by one year w.e.f. 14.2.2006

15. Committee on the Welfare of Scheduled Castes and Scheduled Tribes	1.5.2006	1	01	00	36.67%	—	4	1	—
16. Business Advisory Committee	19.7.2006	3	01	25	66.66%	—	2	—	—
17. Joint Committee on Salaries and Allowances of Members of Parliament	7.8.2006	2	03	05	43.33%	Nil	Nil	Nil	—
18. Committee on Government Assurances (CGA)	7.8.2006	1	01	00	47%	Nil	Nil	*	*Two reports, 14th Report regarding assurances relating to Ministry of Petroleum and Natural Gas and 15 th Report regarding requests for dropping of assurances presented on 14.12.2006 and 15.12.2006 respectively.

1	2	3	4	5	6	7	8	9	10	
19.	Committee on Petitions	7.8.2004 (Reconstituted on 25.8.2006)	1	01	30	50.33%	NIL	3	1	—
20.	Committee on Empowerment of Women	16.8.2006	2	02	30	38.33%	—	1	1	—
21.	Railway Convention Committee	17.9.2004	1	00	50	60%	—	—	—	—

6. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of Discussion	Time taken	
			H	M
(I) RAILWAY BUDGET				
Supplementary Demand for Grant in respect of Budget (Railways) for 2006-2007	4.12.2006	5.12.2006	5	19
		*Discussion and voting on Supplementary Demand for Grant (Railways)		
Demands for Excess Grants (Railways) for 2004-2005	4.12.2006	5.12.2006		
		*Discussion and voting on Demands for Excess Grants (Railways)		
(II) GENERAL BUDGET				
Supplementary Demands for Grants in respect of Budget (General) for 2006-2007	8.12.2006	12.12.2006	4	42
		**Discussion and voting on Supplementary Demands for Grants (General)		
Demands for Excess Grants (General) for 2004-2005	8.12.2006	12.12.2006		
		**Discussion and voting on Demands for Excess Grants (General)		

*Discussed together.

**Discussed together.

**7. HALF-AN-HOUR DISCUSSION ARISING OUT OF ANSWERS TO QUESTIONS DURING
THE NINTH SESSION OF FOURTEENTH LOK SABHA**

Sl. No.	Brief Subject	Name of members who got priority in the ballot to raise the Discussion	Date of Discussion	Ministry/Deptt.	Time taken Hrs. Mts.
1.	Low Budget Hotels	Shri P.S. Gadhavi	15.12.2006	Tourism	0 34

8. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which Leave granted	Date when Leave granted
1.	Shri Rajesh Ranjan <i>alias</i> Pappu Yadav	16.02.2006 to 22.03.2006 and 03.04.2006 to 26.04.2006	13.12.2006
2.	Dr. Mohd. Shahabuddin	16.03.2006 to 22.03.2006 10.05.2006 to 23.05.2006 24.07.2006 to 25.08.2006 and 22.11.2006 to 27.11.2006	
3.	#Late Shri Kondapalli Paidithalli Naidu	24.07.2006 to 18.08.2006	
4.	Shri A.K. Moorthy	24.07.2006 to 25.08.2006	
5.	Shri Swadesh Chakraborty	01.08.2006 to 25.08.2006	

#Leave period of 26 days was condoned as the member expired on 19 August, 2006.

9. MEMBERS ELECTED IN BYE-ELECTIONS

Sl. No.	Name of Member	Date when declared elected	Date of Oath/Affirmation and taking of seat in House
1.	Shri Abu Hasem Khan Choudhury	19.09.2006	22.11.2006
2.	Shri Narhari Mahato		
3.	Shri Abu Ayes Mondal		
4.	Shri Rampal Singh	02.11.2006	23.11.2006
5.	Shri Syed Shah Nawaz Hussain		
6.	Shri Ramswaroop Prasad	09.11.2006	11.12.2006
7.	Shri Babu Lal Marandi		
8.	Shri K. Chandrashekar Rao	07.12.2006	14.12.2006
9.	Shrimati Jhansi Lakshmi Botcha		

10. MOTIONS
(i) Motions under Rules 191 and 342

Brief Subject	Disposal of Motion under Rule	Name of Member who moved	Date of discussion	Time taken	No. of amendments/ Substitute motions tabled/moved/adopted	Remarks
				H M		
1	2	3	4	5	6	7
That this House do extend upto first day of the last week of Budget Session, 2007 the time for presentation of the Report of the Joint Committee to examine the constitutional and legal position relating to office of profit.	191	Shri Iqbal Ahmed Saradgi	12.12.2006	0 01	Amendments tabled-Nil Amendments moved-Nil Amendments adopted-Nil	Motion was adopted

MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received	:	464
No. of motions admitted	:	217
No. of motions discussed	:	1
No. of discussions completed:		1
No. of discussions remained part-discussed	:	Nil
Total time taken	:	0 hour 01 minute

(ii) MOTION UNDER RULE 388 FOR SUSPENSION OF RULES

Brief Subject	Name of member who moved	Date(s) of discussion	Time Taken		Remarks
			H	M	
1	2	3	4	5	
That this House do suspend clause (i) of rules 80 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it requires that an amendment shall be within the scope of the Bill and relevant to the subject-matter of the clause to which it relates, in its application to the Government Amendment No. 3 to the Indian Telegraph (Amendment) Bill, 2006 and that this amendment may be allowed to be moved.	Shri Dayanidhi Maran	8.12.2006	0	01	Adopted

11. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency/ State	Oath/ Affirmation	Language in which oath/ affirmation made	Date of oath/ affirmation	Time taken H. M.
1.	Shri Abu Hasem Khan Choudhary	Malda/ West Bengal	Oath	English	22.11.2006	0 08
2.	Shri Narhari Mahato	Purulia/ West Bengal	Affirmation	Bengali		
3.	Shri Abu Ayes Mondal	Kalwa/ West Bengal	Affirmation	English		
4.	Shri Rampal Singh	Vidisha/ Madhya Pradesh	Oath	Hindi		
5.	Shri Syed Shah Nawaz Hussain	Bhagalpur/Bihar	Oath	Urdu		
6.	Shri Ramswaroop Prasad	Nalanda/Bihar	Oath	Hindi		
7.	Shri Babu Lal Marandi	Kodarma/ Jharkhand	Oath	Hindi	23.11.2006	0 01
8.	Shri K. Chandrashekar Rao	Karimnagar/ Andhra Pradesh	Oath	English	11.12.2006	00 1
9.	Shrimati Jhansi Lakshmi Botcha	Bobbili/ Andhra Pradesh	Oath	Telugu	14.12.2006	00 1

12. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death/ Occurence	Date of obituary references	Time Taken H. M.		
1.	Shri Satyendra Narayan Sinha (Member, Provisional Parliament, First, Second and Fifth to Eighth Lok Sabhas)	04.09.2006	} 22.11.2006	0 11		
2.	Shri Shankararao Patil (Member, Seventh and Ninth Lok Sabhas)	13.09.2006				
3.	Shri Ravindra Varma (Member, Third, Sixth and Seventh Lok Sabhas)	09.10.2006				
4.*	Shri Kanshi Ram (Member, Tenth and Eleventh Lok Sabhas)	09.10.2006				
5.	Shri Bhikhu Ram Jain (Member, Seventh Lok Sabha)	10.11.2006				
6.	Shri Yusuf Beg (Member, Ninth Lok Sabha)	20.10.2006			} 24.11.2006	0 07
7.	Shri B.C. Kamble (Member, Second and Sixth Lok Sabhas)	06.11.2006				
8.	Shri Rajendranath Barua (Member, Third and Fourth Lok Sabhas)	16.11.2006				
9.	Reference to the train and bus mishaps and landmine blast	02.12.2006				
10.	Shri Gokaran Prasad (Member, Third Lok Sabha)	21.11.2006				
11.	Shri K.B.K. Deb Burman (Member, Fourth, Sixth and Ninth Lok Sabhas)	27.11.2006			} 06.12.2006	0 04
12.	Shrimati Sukhbuns Kaur (Member, Seventh to Eleventh Lok Sabhas)	15.12.2006				
13.	Shri Sukhendra Singh (Member, Sixth and Ninth Lok Sabhas)	17.09.2006				
14.	Shri Krishna Singh (Member, Eighth Lok Sabha)	12.10.2006				
15.	Shri Mahesh Dutta Misra (Member, Third Lok Sabha)	11.11.2006				

*House was adjourned for the day without transacting any business.

13. PAPERS LAID ON THE TABLE

(a) By Government	1773
(b) By Private Members	Nil

14. PANEL OF CHAIRMEN

Sl.No.	Name of Member	Date of Nomination
1.	SHRI GIRIDHAR GAMANG	18.3.2006
2.	DR. SATYANARAYAN JATIYA	
3.	SMT. SUMITRA MAHAJAN	
4.	DR. LAXMINARAYAN PANDEY	
5.	SHRI BALASAHEB VIKHE PATIL	
6.	SHRI VARKALA RADHAKRISHNAN	
7.	SHRI ARJUN CHARAN SETHI	
8.	SHRI MOHAN SINGH	
9.	SMT. KRISHNA TIRATH	
10.	SHRI DEVENDRA PRASAD YADAV	

15. QUESTIONS

(I) STARRED QUESTIONS

(a) Number of Questions put down in Question Lists for oral answer	401
(b) Number of Questions orally answered	64

(II) SHORT NOTICE QUESTIONS

Number of Questions put down in Short Notice Question List	NIL
(a) Number of Short Notice Question orally answered	NIL
(b) Number of Short Notice Question Laid on the Table of the House	NIL

(III) UNSTARRED QUESTIONS

(a) Number of Questions put down in Question Lists for written answers	3949*
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answer or the Member was absent.	4286

*Excluding Four Unstarred Questions deleted.

16. RESIGNATION BY MEMBERS

Sl. No.	Name of Member	State	Constituency	Date on which accepted by Speaker	Remarks
1.	Shri K. Chandrashekar Rao	Andhra Pradesh	Karimnagar	23.09.2006	Resigned on 23.09.2006. Announcement was made in the House on 23.11.2006.
2.	Shri Navjot Singh Sidhu	Punjab	Amritsar	04.12.2006	Resigned on 04.12.2006. Announcement was made in the House on 04.12.2006.

17. RESOLUTIONS

(i) Private Members' Resolutions

Sl. No.	Subject	Name of member who moved	Date(s) of moving and discussion	Time taken moved H - M	Ministry/ Department	Remarks
1.	This House expresses its concern over the regional imbalances created by the lack of development of different parts of the country and urges upon the Government to take urgent steps for the balanced and equitable growth of different parts of the country, particularly the remote areas, in order to strengthen the federal structure of the country.	Shri Sarbananda Sonowal	16.12.2005 (Sixth Session) 24.2.2006 19.5.2006 (Seventh Session) 18.8.2006 (Eighth Session) 15.12.2006 (Ninth Session)	0 - 42 (excluding 21 minutes taken during Sixth Session, 4 hours & 51 minutes taken during Seventh Session and 2 hours & 24 minutes taken during Eighth Session)	Planning	Withdrawn
2.	This House resolves that the Government should formulate and implement a comprehensive food and nutrition security scheme aiming at total eradication of hunger from the country.	Shri Naveen Jindal	15.12.2006 (Ninth Session)	0 - 03	Consumer Affairs, Food and Public Distribution	Discussion not concluded.

SUMMARY
(Private Members' Resolutions)

1.	No. of Resolutions received	:	06
2.	No. of Resolutions discussed	:	02
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	01
5.	No. of Resolutions negatived	:	NIL
6.	No. of Resolutions on which debate was adjourned	:	NIL
7.	No. of Resolutions part-discussed	:	01

(ii) Statutory Resolution

Sl. No.	Subject	Article/Section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
					H M		
1.	*That this House disapproves of the Indian Telegraph (Amendment) Ordinance, 2006 (No. 3 of 2006) promulgated by the President on 30 October, 2006	123	Shri Prabodh Panda	8.12.2006	1 43	Communications and Information Technology	Withdrawn by leave of the House

*Discussed together with Motion for consideration of the Indian Telegraph (Amendment) Bill, 2006.

**18. SHORT DURATION DISCUSSIONS
(Rule 193)**

Sl. No.	Brief Subject	Name of the member who raised	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
				H	M		
1.	Situation arising out of the ongoing sealing drive in Delhi.	Shri Rajiv Ranjan 'Lalan' Singh	27.11.2006	4	14	Urban Development and Law and Justice	Discussion concluded
2.	Rise in the prices of essential commodities.	Dr. Chinta Mohan	30.11.2006 4.12.2006	3	12	Finance; Consumer Affairs, Food & Public Distribution	Discussion concluded
3.	Report on the state of Panchayats—A Mid-Term Review and Appraisal—2006, laid on the Table of Lok Sabha on 23-11-2006.	Shri Basudeb Acharia	4.12.2006 8.12.2006 13.12.2006	7	25	Panchayati Raj	Discussion concluded
4.	Problems being faced by the unorganised labour in the country.	Shri Devendra Prasad Yadav	7.12.2006 13.12.2006	5	30	Labour and Employment	Discussion concluded
5.	Statement made by the Minister of External Affairs on 12-12-2006 regarding Indo-US Civil Nuclear Cooperation.	Shri L.K. Advani	18.12.2006	4	27	External Affairs	Discussion concluded
6.	Draft Approach Paper to the Eleventh Five Year Plan.	Shri Basudeb Acharia	19.12.2006	0	01	Planning	Discussion not concluded

**SHORT DURATION DISCUSSIONS UNDER RULE 193 ON
MATTERS OF URGENT PUBLIC IMPORTANCE**

SUMMARY

No. of notices received	:	431
No. of discussions admitted	:	7
No of discussions held	:	6
No. of discussions completed	:	5
No. of discussions remained part-discussed	:	1
Total time taken	:	24 hours 49 minutes

19. SPEAKER/DEPUTY SPEAKER/CHAIRMAN ANNOUNCEMENT/OBSERVATION/REFERENCE/REFERENCE/RULING

Sl. No.	Subject	By whom	Date
1	2	3	4
1.	Observation regarding business transacted by the House during the weeks ending on 24 November, 1 December and 8 December, 2006.	The Speaker	28.11.2006 5.12.2006 12.12.2006
2.	References— (i) Congratulating the Scientists of DRDO for successfully carrying out first ever surface-to-surface missile interception test on 27th November, 2006. (ii) Congratulating Ms. M.C. Mary Kom for winning a gold medal at the World Women Boxing Championship held in New Delhi.	The Speaker	29.11.2006
3.	Reference congratulating three Women Pugilists Jenny RL, Lekha K.C. and Sarita Devi for winning gold medals in World Women Boxing Championship held in New Delhi.	The Speaker	30.11.2006
4.	Reference on the occasion of World AIDS Day.	The Speaker	1.12.2006
5.	References regarding— (i) A mishap that took place at Bhagalpur on 2nd December, 2006 involving Howrah-Jamalpur Express (Train No. 3071) which resulted in death of 35 persons. (ii) Mishap on 2nd December, 2006 when a bus from Delhi to Shimla plunged in to a gorge which resulted in death of 14 persons. (iii) A land mine blast on 2nd December, 2006, which killed 14 police personnel at Kanchikir in Bokaro district of Jharkhand.	The Speaker	4.12.2006

1	2	3	4
6.	Reference congratulating Ms. Koneru Humpy for winning a gold medal in the Women's Rapid format Chess event in the Asian Games held at Doha, Qatar.	The Speaker	5.12.2006
7.	Reference regarding Fifth Anniversary of the terrorist attack on Parliament House on 13th December, 2001.	The Speaker	13.12.2006
8.	Observation expressing concern over the hunger strike undertaken by Ms. Mamata Banerjee, M.P. and making an appeal to her to call it off.	The Speaker	18.12.2006
9.	References—		
	(i) Congratulating the medal winners in the 15th Asian Games held at Doha in which India finished 8th in the medals tally and bagged 10 gold, 18 silver and 26 bronze medals.	The Speaker	18.12.2006
	(ii) Regarding 'Universal Minorities Rights Day'.		
10.	References—		
	(i) Congratulating Shri Naveen Jindal, M.P. for winning a silver medal in the Skeet Shooting event at the 50th National Shooting Championship held in New Delhi on 18 December, 2006.	The Speaker	19.12.2006
	(ii) Congratulating members of Indian Cricket Team for winning the first Test Match against South Africa in Johannesburg, South Africa.		
11.	Valedictory Reference on the conclusion of the Ninth Session of the Fourteenth Lok Sabha.	The Speaker	19.12.2006

20. STATEMENTS

(i) Statements Made/Laid by Ministers under Rule 372 and Direction 73A During Ninth Session of Fourteenth Lok Sabha

Sl.No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
1	2	3	4	5
1.	Government business for the week commencing the 27th November, 2006.	Shri B.K. Handique	24.11.2006	00 13
2.	Status of implementation of recommendations contained in the 13th Report of the Standing Committee on Consumer Affairs, Food and Public Distribution.	Shri Sharad Pawar	27.11.2006	00 02
3.	Institution of National Award for outstanding field work in eradicating untouchability and combating offences of atrocities against Scheduled Castes.	Smt. Meira Kumar	27.11.2006	00 02
4.	Regarding the visit of President of China to India.	Shri Pranab Mukherjee	28.11.2006	00 11
*5.	Regarding prices of petroleum products.	Shri Murli Deora	29.11.2006	00 01
*6.	Constitution of a Pay Revision Committee for the Executives of Central Public Sector Enterprises (CPSUs).	Shri Santosh Mohan Dev	30.11.2006	00 01
*7.	Government business for the week commencing the 4th December, 2006.	Shri B.K. Handique	1.12.2006	00 01
8.	Accident due to trapping of passengers of 3071 Up Howrah-Jamalpur Express under the debris of 'Ulta Pul' being dismantled near Bhagalpur on 2.12.2006.	Shri Lalu Prasad	4.12.2006	00 04
9.	Correcting the reply given on 14.8.2006 to SQ No.294 by Dr. Rajesh Mishra and Shri Avtar Singh Bhadana, M.Ps regarding Procurement of Poor Quality of Foodgrains and reasons for delay in correcting the reply.	Shri Akhilesh Prasad Singh	4.12.2006	00 02

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
*10.	Status of implementation of the recommendations contained in the 14th Report of the Standing Committee on Labour on Demands for Grants (2006-07) pertaining to the Ministry of Textiles.	Shri Shankar Sinh Vaghela	5.12.2006	00 01
*11.	Status of implementation of recommendations contained in the 156th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2006-07) pertaining to the Department of Scientific and Industrial Research.	Shri Kapil Sibal	8.12.2006	00 01
*12.	Status of implementation of recommendations contained in the 13th Report of Standing Committee on Energy on Demands for Grants (2006-07) pertaining to the Ministry of New and Renewable Energy.	Shri Vilas Muttemwar	8.12.2006	00 01
13.	Government business for the week commencing the 11th December, 2006.	Shri P.R. Dasmunsi	8.12.2006	00 01
14.	Regarding Indo-US Civil Nuclear Co-operation.	Shri Pranab Mukherjee	12.12.2006	00 17
*15.	Status of implementation of recommendations contained in the 12th Report of Standing Committee on Food, Consumer Affairs and Public Distribution, pertaining to the Department of Food and Public Distribution.	Shri Akhilesh Prasad Singh	12.12.2006	00 01
*16.	Status of implementation of recommendations contained in the 78th Report of Standing Committee on Commerce pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.	Shri Ashwani Kumar	12.12.2006	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
*17.	Status of implementation of recommendations contained in the Tenth Report of Standing Committee on External Affairs on Demands for Grants pertaining to the Ministry of Overseas Indian Affairs.	Shri P.R. Dasmunsi	13.12.2006	00 01
*18.	Status of implementation of recommendations contained in the 120th Report of Standing Committee on Home Affairs regarding Action Taken on Demands for Grants (2006-07), pertaining to the Ministry of Development of North-Eastern Region.	Shri Mani Shankar Aiyar	13.12.2006	00 01
*19.	Status of implementation of recommendations contained in the First and Fifth Reports of Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2004-05 and 2005-06) respectively pertaining to the Ministry of Personnel, Public Grievances and Pensions.	Shri Suresh Pachouri	13.12.2006	00 01
*20.	Status of implementation of recommendations contained in the 14th Report of Standing Committee on Urban Development on Demands for Grants (2006-07) pertaining to the Ministry of Urban Development.	Shri Ajay Maken	15.12.2006	00 01
*21.	Status of implementation of recommendations contained in the 155th Report of Standing Committee on Science and Technology, Environment and Forests, pertaining to the Department of Science and Technology.	Shri Kapil Sibal	15.12.2006	00 01
*22.	Status of implementation of recommendations contained in the 14th Report of Standing Committee on Coal and Steel, pertaining to the Ministry of Coal.	Dr. Dasari Narayana Rao	15.12.2006	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
23.	Government business during the remaining part of the session.	Shri P.R. Dasmunsi	15.12.2006	00 06
24.	The amendments made to the Salary, Allowances and Pensions of Members of Parliament Act, 1954 and Rules made thereunder.	Shri P.R. Dasmunsi	18.12.2006	00 02
25.	Status of implementation of recommendations contained in the 13th Report of Standing Committee on Coal and Steel.	Shri Ram Vilas Paswan	18.12.2006	00 02
*26.	Status of implementation of recommendations contained in the 5th Report of the Standing Committee on Water Resources on Demands for Grants (2006-07) pertaining to the Ministry of Water Resources.	Prof. Saifuddin Soz	18.12.2006	00 01
*27.	Status of implementation of recommendations contained in the 32nd Report of the Standing Committee on Finance.	Shri Prem Chand Gupta	18.12.2006	00 01
*28.	Status of implementation of recommendations contained in the 15th Report of Standing Committee on Urban Development on Demands for Grants (2006-07), pertaining to the Ministry of Housing and Urban Poverty Alleviation.	Kumari Selja	18.12.2006	00 01
*29.	Status of implementation of recommendations contained in the 11th Report of Standing Committee on Chemicals and Fertilizers, pertaining to the Department of Chemicals and Petro-Chemicals.	Shri B.K. Handique	18.12.2006	00 01
*30.	Status of implementation of recommendations contained in the 12th Report of the Standing Committee on Chemicals and Fertilizers, pertaining to the Department of Fertilizers.	Shri B.K. Handique	18.12.2006	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
31.	Status of implementation of recommendations contained in the 160th Report of Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2006-07), pertaining to the Department of Atomic Energy.	Shri Prithviraj Chavan	18.12.2006	00 02
*32.	Status of implementation of recommendations contained in the 19th and 20th Reports of Standing Committee on Railways.	Shri R. Velu	18.12.2006	00 01
*33.	Status of implementation of recommendations contained in the 11th Report of Standing Committee on External Affairs on Demands for Grants (2006-07).	Shri Anand Sharma	18.12.2006	00 01
*34.	Status of implementation of recommendation contained in the 9th Report of the Standing Committee on Petroleum and Natural Gas on Demands for Grants (2006-07), pertaining to the Ministry of Petroleum and Natural Gas.	Shri Dinsha Patel	18.12.2006	00 01
35.	Status of implementation of the recommendations contained in the 36th and 37th Reports of the Standing Committee on Finance, pertaining to the Ministry of Finance.	Shri P. Chidambaram	19.12.2006	00 02
*36.	Status of implementation of the recommendations contained in the 15th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2006-07), pertaining to the Ministry of Law and Justice.	Shri H.R. Bhardwaj	19.12.2006	00 02
*37.	Status of implementation of National Rural Employment Guarantee Act.	Dr. Raghuvansh Prasad Singh	19.12.2006	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
*38.	Status of implementation of components of Bharat Nirman relating to Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	19.12.2006	00 01
*39.	Status of implementation of the recommendations contained in the 176th Report of the Standing Committee on Human Resource Development on Demands for Grants (2006-07), pertaining to the Ministry of Youth Affairs and Sports.	Shri Mani Shankar Aiyar	19.12.2006	00 01

*Laid a copy (Hindi and English Versions) of the statement.

(ii) Matters Under Rule 377

Position regarding Receipt of Replies from Ministers during Fourteenth Lok Sabha (as on 05.01.2007)

	Total Number of Matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (2.6.2004 to 10.6.2004)	35	35	100.00
Second Session (5.7.2004 to 26.8.2004)	220	219	99.54
Third Session (1.12.2004 to 23.12.2004)	188	187	99.46
Fourth Session (25.2.2005 to 13.5.2005)	365	359	98.35
Fifth Session (25.7.2005 to 30.8.2005)	273	269	98.53
Sixth Session (3.11.2005 to 23.12.2005)	265	261	98.49
Seventh Session (17.2.2006 to 23.5.2006)	435	408	93.79
Eighth Session (24.7.2006 to 25.8.2006)	232	163	70.25
Ninth Session (22.11.2006 to 19.12.2006)	264	22	8.33

(iii) Statement showing the time lost owing to Interruptions in the House during Ninth Session of Fourteenth Lok Sabha

Date	Time lost due to Interruptions H. M.	Time lost due to adjournment of the House following Interruptions H. M.	Remarks
1	2	3	4
23. 11.2006	0 08	5 36	<p>Interruptions started at 1102 hrs. and continued upto 1107 hrs. At 1107 hrs. Lok Sabha adjourned to meet at 1115 hrs.</p> <p>Interruptions started again at 1115 hrs. and continued upto 1118 hrs.</p> <p>Due to continued interruptions, Lok Sabha adjourned at 1118 hrs. to meet at 1400 hrs. At 1414 hrs. Lok Sabha adjourned for the day.</p>
27.11.2006	— —	— 39	<p>Due to interruptions in the House, Lok Sabha adjourned at 1221 hrs. to meet at 1400 hrs.</p>
28.11.2006	— 01	— —	<p>Interruptions started at 1443 hrs. and continued upto 1444 hrs.</p>
29.11.2006	— 08	— 46	<p>Interruptions started at 1119 hrs. and continued upto 1126 hrs. At 1126 hrs. Lok Sabha adjourned to meet at 12.00 hrs.</p> <p>At 1248 hrs. Lok Sabha adjourned to meet at 1400 hrs.</p>
01.12.2006	— 12	05 21	<p>Interruptions started at 1409 hrs. and continued upto 1410 hrs.</p> <p>Interruptions started at 1110 hrs. and continued upto 1112 hrs.</p> <p>At 1112 hrs. Lok Sabha adjourned to meet at 1130 hrs.</p>

1	2	3	4
			<p>Interruptions started at 1131 hrs. and continued upto 1138 hrs.</p> <p>At 1138 hrs. Lok Sabha adjourned to meet at 1200 hrs.</p> <p>Interruptions started at 1200 hrs. and continued upto 1202 hrs.</p> <p>At 1202 hrs. Lok Sabha adjourned to meet at 1400 hrs.</p> <p>Interruptions started at 1403 hrs. and continued upto 1404 hrs.</p> <p>At 1404 hrs. Lok Sabha adjourned to meet at 1530hrs.</p> <p>At 1543 hrs. Lok Sabha adjourned for the day.</p>
04.12.2006	0 31	— —	<p>Interruptions started at 1214 hrs. and continued upto 1240 hrs.</p> <p>Interruptions started again at 1404 to 1409 hrs.</p>
05.12.2006	0 03	— 05	<p>Interruptions started at 1252 hrs. and continued upto 1255 hrs.</p> <p>At 1255 hrs. Lok Sabha adjourned to meet at 14.00 hrs.</p>
06.12.2006	— 05	5 48	<p>Interruptions started at 1103 hrs. and continued upto 1104 hrs.</p> <p>Due to continued interruptions, the House adjourned at 1104 hrs. to meet at 1200 hrs.</p> <p>Due to interruptions, the House adjourned at 1204 hrs. to meet at 1400 hrs.</p> <p>Interruptions started at 1400 hrs. and continued upto 1404 hrs.</p>

1	2	3	4
			Due to interruptions, the House adjourned at 1404 hrs. for the day.
11.12.2006	0 3	5 45	Interruptions started at 11.07 hrs. and continued upto 1108 hrs. At 11.08 hrs. Lok Sabha adjourned to meet at 11.30 hrs. Interruptions started at 11.31 hrs. and continued upto 11.32 hrs. at 11.32 hrs. Lok Sabha adjourned to meet at 12.00 hrs. Interruptions started at 12.03 hrs. and continued upto 12.04 hrs. At 12.04 hrs. Lok Sabha adjourned to meet at 14.00 hrs.
12.12.2006	0 8	— —	Due to interruptions in the House, Lok Sabha adjourned at 14.01 hrs. for the day. Interruptions started at 12.23 hrs. and continued upto 12.31 hrs.
13.12.2006	0 3	0 3	Interruptions started at 12.54 hrs. and continued upto 12.57 hrs. At 12.57 hrs. Lok Sabha adjourned to meet at 13.05 hrs.
15.12.2006	— 9	— —	Interruptions started at 14.52 hrs. and continued upto 15.01 hrs.
Total	1 31	24 03	

Time calculated on the basis of the House *i.e.* from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

**(iv) Statement indicating matters of Urgent Public Importance raised
(i) after Question Hour and (ii) before the adjournment of the House for
the day during Ninth Session of Fourteenth
Lok Sabha**

Date	Number of matters raised	Number of Members who spoke	Time Taken H. M.
22.11.2006	Nil	Nil	Nil
23.11.2006	Nil	Nil	Nil
24.11.2006	21	33	02 06
27.11.2006	22	29	- 48
28.11.2006	28	40	01 03
29.11.2006	Nil	Nil	Nil
30.11.2006	28	57	01 15
1.12.2006	Nil	Nil	Nil
4.12.2006	12	12	- 30
5.12.2006	1	2	- 08
6.12.2006	Nil	Nil	Nil
7.12.2006	37	53	01 13
8.12.2006	22	29	- 43
11.12.2006	Nil	Nil	Nil
12.12.2006	16	32	- 46
13.12.2006	23	49	01 09
14.12.2006	18	18	- 33
15.12.2006	14	15	- 30
18.12.2006	27	29	- 57
19.12.2006	41	51	01 24
Total	310	449	13 05

**21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE NINTH SESSION
OF FOURTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H	M	
ADJOURNMENT MOTION	05	27	4.65
BILLS			
(a) Government Bills	*25	37	21.85
(b) Private Member's Bills	04	47	4.08
BUDGETS-			
(a) Railway Budget	05	19	4.55
(b) General Budget	04	42	4.00
CALLING ATTENTION NOTICES	05	41	4.85
DISCUSSIONS-			
Short Duration Discussions (Rule 193)	24	49	21.18
Discussion under Rule 191	00	01	0.01
MATTERS OF URGENT PUBLIC IMPORTANCE	13	05	11.16
MATTERS UNDER RULE 377	01	25	1.21
MOTIONS-			
Motions under Rule 388	00	01	0.01
QUESTIONS			
Half-an-Hour Discussion	11	25	9.75
	00	34	0.48
RESOLUTIONS—			
(a) Statutory Resolutions		*	—
(b) Private Members' Resolutions	00	46	0.65
STATEMENTS—			
Rule 372 and Direction 73A	01	33	1.32
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	12	01	10.25
Total	117	13	100

*Joint discussion took place on certain Statutory Resolution [*vide* Statement No. 16 S.No. (ii) and Motion for consideration of connected Government Bill [*vide* Statement No. 3 S. No. 10 Time taken on joint discussion has been shown under Government Bills.

22. VACATION OF SEATS

Sl. No.	Name of Member, Constituency and State	Date of which seat became vacant	Remarks
1.	Shri K. Chandrashekar Rao (Karimnagar-Andhra Pradesh)	23.09.2006	Resigned on 23.09.2006. Accepted by H.S. on 23.09.2006. Announcement was made in House on 23.11.2006.
2.	Shri Navjot Singh Sidhu (Amritsar-Punjab)	04.12.2006	Resigned on 04.12.2006. Accepted by H.S. on 04.12.2006. Announcement was made in House on 04.12.2006.